

## SCHEDULE-II

[See Rule 3(2)]

## Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	ArbP-27/2023	M/s. Hiranmaye Energy Ltd.- Vrs- M/s. Empowertrans Pvt. Ltd.	A.C. Samal	9337265593	Amareshsomal78@gmail.com	17.08.2023	17.08.2023
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	C.S. 31/2023	ICICI Bank Vrs. Sabita Kumari Sahu	Satya Narayan Panda		NA	10.08.2023	10.08.2023
			C.S. 32/2023	ICICI Bank Vrs. Pushpanjali Badatya	Satya Narayan Panda		NA	10.08.2023	10.08.2023
			C.S. 33/2023	Ukal Grameen Bank Vrs. Siba Sethy	Niranjan Mohapatra		NA	10.08.2023	10.08.2023
			I.A. 02/2023	SBI Vrs. Annuchhaya Behera	B.K.Mohanty		NA	17.08.2023	17.08.2023
			I.A. 03/2023	S.Krishnamurty Reddy Vrs. S.Purusottam Reddy	S.R.Pradhan		NA	28.08.2023	28.08.2023

			E.P. 45/2023	M/s. Cholamandalam Investment & Finance Co. Ltd. Vrs. Parvaj Illahi Sk & Another	Deepak Kumar Sukla	9437361700	NA	17.08.2023	17.08.2023
			E.P. 46/2023	M/s. Cholamandalam Investment & Finance Co. Ltd. Vrs. Pankaj Ku. Sahu & Another	Deepak Kumar Sukla	9437361700	NA	17.08.2023	17.08.2023
			E.P. 47/2023	M/s. Cholamandalam Investment & Finance Co. Ltd. Vrs. Sambaria Pradhan	Deepak Kumar Sukla	9437361700	NA	17.08.2023	17.08.2023
			E.P. 48/2023	M/s. Cholamandalam Investment & Finance Co. Ltd. Vrs. Simanchala Swain	Deepak Kumar Sukla	9437361700	NA	17.08.2023	17.08.2023
			E.P. 49/2023	M/s. Cholamandalam Investment & Finance Co. Ltd. Vrs. Balaram Das	Deepak Kumar Sukla	9437361700	NA	17.08.2023	17.08.2023
			E.P. 50/2023	M/s. Cholamandalam Investment & Finance Co. Ltd. Vrs. Liza Rauta	Deepak Kumar Sukla	9437361700	NA	17.08.2023	17.08.2023
			E.P. 51/2023	M/s. Cholamandalam Investment & Finance Co. Ltd. Vrs. Kalu Gouda	Deepak Kumar Sukla	9437361700	NA	17.08.2023	17.08.2023

			E.P. 52/2023	M/s. Cholamandalam Investment & Finance Co. Ltd. Vrs. Muralidhar Sethi	Deepak Kumar Sukla	9437361700	NA	17.08.2023	17.08.2023
			E.P. 53/2023	M/s. Cholamandalam Investment & Finance Co. Ltd. Vrs. Sunilkanta Padhy	Deepak Kumar Sukla	9437361700	NA	17.08.2023	17.08.2023
			E.P. 54/2023	M/s. Cholamandalam Investment & Finance Co. Ltd. Vrs. Santosh Gouda	Deepak Kumar Sukla	9437361700	NA	17.08.2023	17.08.2023
			E.P. 55/2023	M/s. Cholamandalam Investment & Finance Co. Ltd. Vrs. Tulasi Gouda	Deepak Kumar Sukla	9437361700	NA	17.08.2023	17.08.2023
			E.P. 56/2023	M/s. Cholamandalam Investment & Finance Co. Ltd. Vrs. Umasankar Sahu	Deepak Kumar Sukla	9437361700	NA	17.08.2023	17.08.2023
			E.P. 57/2023	M/s. Cholamandalam Investment & Finance Co. Ltd. Vrs. Uma Bhabani Mines	Deepak Kumar Sukla	9437361700	NA	17.08.2023	17.08.2023
			E.P. 58/2023	M/s. Cholamandalam Investment & Finance Co. Ltd. Vrs. Bina Gouda	Deepak Kumar Sukla	9437361700	NA	17.08.2023	17.08.2023



**Form 2**

**List of cases in which e-payment of Court fees was made during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS (iii) 197/201 6	State Bank of India Vs. Arun Sinha & another	A.K. Dash	31.03.2026	04.08.2023
			CS (iii) 19/ 2023	Anjan Kumar Pradhan Vs. M/s. Rana Iron & Power Ltd.	B.K. Mangaraj	18.03.2023	17.08.2023
			CS (iii) 03/ 2023	Canara Bank Vs. Puja Saree House & others	B.N Udgata	27.01.2023	21.08.2023
			CS (iii) 04/ 2023	Canara Bank Vs. Bhubaneswari Traders & Ors.	B.N Udgata	27.01.2023	21.08.2023
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4.	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

**Form 3****List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	Exn.331/23	M/s Shriram Finance Vs Sujit Kumar Sabat	Ananta Basudev Majhi	26.06.2023	14.08.2023
Exn.332/23			M/s Shriram Finance Vs Pramod Kumar Mohapatra	Ananta Basudev Majhi	26.06.2023	14.08.2023	
Exn.333/23			M/s Shriram Finance Vs Sarat Sundaray	Ananta Basudev Majhi	26.06.2023	14.08.2023	
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

**Form 4****List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL

**Form 5**

**List of cases in which Case Management Hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS(iii) 558/2016	State Bank Of India vs M/s Narayani Plastics & Printers & Another	S. Rout Vrs. L. Dash	16.09.2016	01.08.2023
			CS(iii) 375/2020	Union Bank of India Vrs M/s Prapati Enterprises & Another	B.C. Panda	02.09.2020	08.08.2023
			CS(iii) 32/2019	Indian Overseas Bank Vrs. Ms. Sai Matching Centre	G.Kar	25.01.2019	14.08.2023
			CS(iii) 376/2020	Union Bank of India vs. M/s. Prapati Enterprises & another	B.C.Panda	02.09.2020	14.08.2023
			CS(iii) 341/2019	Allahabad Bank Cuttack Vrs. Maa Bhagabati Steel Industries.	C.Panigrahi Vrs. S.N. Biswal	05.11.2019	14.08.2023
			CS(iii) 388/2018	Andhra Bank Vrs. M/s. Maa Bengal Store & Others	B.C.Panda Vrs. None	30.08.2018	16.08.2023
			CS(III) 379/2020	Union Bank of India Vrs. M/s. Shree Gopal Agency & Another	B.C.Panda Vrs. N.K.Mohanty	02.09.2020	17.08.2023
			CS(III) 203/2022	Bank of Maharashtra Cuttack Branch Vrs. M/s. Smart Cool & Others	Ramesh Chandra Ojha Vrs. Sidhartha Mishra	17.11.2022	24.08.2023
			CS(III) 391/2020	Union Bank of India vrs. M/s. High Fashion Saree	B.C. Panda vrs. D.K. Biswal & others	02.09.2020	28.08.2023
			CS(III) 105/2018	Kanara Bank vrs. M/s. Sai Electricals & another	S.K. Mohanty vrs. None	26.03.2018	29.08.2023
			CS(III) 163/2022	SBI, College Square Branch vrs. Bhanu Sankar	S. Sarangi vrs. None	29.09.2022	29.08.2023



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3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	C.S. 32/2022	IREL Vrs. ATLAS Transformer India Ltd.	Surajit Samantray Vrs. Mahendra Mahapatra	17.12.2022	17.08.2023
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

**Form 6**  
**Contested commercial cases disposed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	C.S. No.7320/2014	M/s Indian Metals and Ferro Alloys Pvt. Ltd Vrs M/s BEML Ltd.	Sri Amarendra Mohanty and associates vrs. Sri R.K Rout and associates	02.09.2014		01.08.2023	3255 days	Decreed on contest against the defendant	-	-	-
			ARBP No. 325/2013	United India Insurance Co, Ltd. Vs Odisha Hydro Power Corp. Ltd.	Sri Ramesh Chandra Sahoo vrs. N.K. Mohanty	26.09.2013		10.08.2023	3620 days	Petition is dismissed on contest against the O.P.	-	-	-
			ARBP No. 44/2017	NALCO vrs. M/s. Maheswari Brothers Coal Ltd.	Sri M.K Rajguru and associates. Vrs. Sri Goutam	27.03.2017		28.08.2023	2022 days	Dismissed on contest against the O.P.	-	-	-

					Mishra and associates								
			C.S. No.623/2020	Union Bank of India Vs Purna Chandra Panda	Sri Sudhir Kumar Dash and associates vrs. Prashant Kumar Pati and associates	19.11.2020		31.08.2023	1185 days	Decreed on contest against the defendant	-	-	-
			ARBP No. 146/2022	Visa Steel Ltd. Vs OMC Ltd and Anr.	Sri Goutam Mishra and associates vrs. Pravat Kumar Muduli and associates	26.06.2022		21.08.2023	425 days	Dismissed on contest against the O.Ps.	-	-	-
			ARBP No. 147/2022	Visa Steel Ltd. Vs OMC Ltd and Anr.	Sri Goutam Mishra and associates vrs. Pravat Kumar Muduli and associates	26.06.2022		22.08.2023	426 days	Dismissed on contest against the O.Ps.	-	-	-
			Exn No. 04/2001	Tirath Singh Vs BSNL	Sri U.C Senapati and associates vrs. Sri B.P Das and associates.	24.08.2001		04.08.2023	8030 days	Disposed of with fully satisfaction.	-	-	-
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	ARBP 11/2020	National Insurance Company Limited vrs. Seagold Overseas Private Ltd	A. Dash & associates vs. M. Agrawal & associates	03.06.2020	-	19.08.2023	1173	Contested	-	-	-

			ARBP 13/2020	Seagold Overseas Private Ltd. Vs. National Insurance Company Limited	M. Agrawal & associates vs. A. Dash & associates	25.06.2020	-	19.08.2023	1151	Contested	-	-	-
			CS(III) 110/2021	Union Bank of India vs. M/S. Loknath Book Store & others	M.K. Mohapatra vs. D.R. Bhokta & associates and A.K. Moharana & associates	09.03.2021	-	31.08.2023	906	Contested	-	-	-
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	I.A. 01/2023	Jagannath Mahankuda Vrs Pandi Gouda	Sanjaya Kumar Nayak vrs. Srinibas Panigrahi	19.06.2023	NA	01.08.2023	01 Month 11 days	Contest	-	-	U/o.39, R- 1 & 2 CPC
			I.A. 154/22	Smt. Lalita Maharath Vrs. Biswanath Gouda	B.V. Rameswar a Shrama Vrs. Trinath Padhi	19.11.2022	NA	11.08.2023	09 Months	Contest	-	-	U/o.39, R- 1 & 2 CPC
			C.S. 256/22	Summa Real Media Pvt. Ltd. Vrs. Dandapani Pradhan	D.Prakash Achary Vrs. Kapil Patnaik	04.07.2022	NA	21.08.2023	1 year 1 month 17 days	Contest	-	-	U/o.7, R-1 CPC



**Form 7**

**Summary of Commercial Cases during the month**

Sl. No.	Court	District	Total number of cases pending (on the 1 <sup>st</sup> day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	4541	136	127	4550	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	1399	66	45	1420	
3.	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	260	28	19	269	
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	277	12	00	289	
<b>TOTAL</b>			<b>6477</b>	<b>242</b>	<b>191</b>	<b>6528</b>	